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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.1867 of 1995

Dated New Delhi, this 15th day of April, 1997.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)
HON'BLE DR. A. VEDAVALLI, MEMBER(J)

1. Hans Raj
S/o Shri Kishan Lal
R/o 77/5615, Raigar Pura
Karol Bagh
NEW DELHI-110 005.
2. Smt. Rajo devi Kataria
Qr. No.302, Sector-9
R. K. Puram
NEW DELHI.
3. Smt. Sita
42A/10, D.D.A. Flats
Hemkunt, Nehru Place
NEW DELHI. ... Applicants.

By Advocate: Shri C. Harishankar

versus

1. Union of India
Through the Secretary
Department of Expenditure
Ministry of Finance
North Block
NEW DELHI.
2. Union of India
Through the Secretary
Department of Statistics
Ministry of Planning & Programme
Implementation, Sardar Patel Bhawan
Parliament Street
NEW DELHI-110 001.
3. Union of India
through the Director
National Sample Survey Organisation
(Field Operations Division)
West Block No.8, Wing No.6
1st Floor, R. K. Puram
NEW DELHI-110 022. ... Applicants.

By Advocate: Shri Harbir Singh, proxy
counsel for Mrs P. K. Gupta.

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The learned counsel for the applicants prays
that he may be permitted to withdraw this application

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with liberty to file a fresh application as respondents have given some partial reliefs and he has to consult his clients for further action in the matter.

2. In view of the above, this case is dismissed as withdrawn reserving the liberty to the applicants to take such action as may be necessary under the law if they have got any further grievance in the matter.

A. Vedavalli

(Dr A. Vedavalli)
Member (J)

K. Muthukumar

(K. Muthukumar)
Member (A)

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